## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 321/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Parelch (HUF) Jayesh

Punjab National Bank

Anand Distiller Pvt Ltd. CLM Farming Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE NAME DESIGNATION S. No. Advacate

i/to This I shire

Associated

Advacated

Advacate

i/o Dhir & Dhir

I Dhir & Dhir Ashish Pyasi-Ashish Pyasi Adv. for Corporate Debton

## ORDER

## TCP No. 321/I&BP/NCLT/MB/MAH/2017

At request of both the Counsel, list this matter on 27.07.2017.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)